

the reservation should be as near as possible to the percentage or proportion of the population of the Scheduled Castes and the Scheduled Tribes there. I am drawing your attention to that part of the Constitution.

MR. SPEAKER: Now one hour is over. I am just closing it now.

SHRI NIRMAL KANTI CHATTERJEE: Please bear with me. *(Interruptions)*

MR. SPEAKER: This is not correct. I am saying every now and then that this is a Parliament where you make the laws for the people and you expect them to follow those laws. And you make rules for yourselves, but you do not follow them and you want to push your views in any fashion you like. This is not correct. And some indulgence is shown to you and yet you are not co-operating in seeing that the business in the House is done according to the rules.

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: On the contrary, I am trying to co-operate with the House and with the Government by trying to draw the attention of the violation of the Constitution.

MR. SPEAKER: This matter is over. Please take your seat.

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: Please bear with me. I think, I have not been able to convey it properly. I am trying to say what the Constitution provides. I am surprised by the latest 1991 census. I was not aware of that figure. *(Interruptions)*

MR. SPEAKER: Just because you got those figures in the House, you make a long speech in the House.

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: This is the census figures. I am drawing the attention of the Government that in terms of the census figures, they have now to modify the quota of reservation for the Scheduled Castes and the Scheduled Tribes in terms of the Constitution. To that, I want the response. And I ask the second question. *(Interruptions)*

MR. SPEAKER: Please co-operate with us. Now it should be over.

SHRI NIRMAL KANTI CHATTERJEE: Whenever you instruct, I co-operate.

MR. SPEAKER: I am expecting you to take your seat.

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: As you know, the Janata Dal leaders have indicated and we discussed this issue about the creamy layer. *(Interruptions)*

MR. SPEAKER: This is too much. That will not be appreciated.

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: They have referred to the fact that their leader and ex-Prime Minister is leaving New Delhi on that issue. I, therefore reinforce their request that you should try to take the initiative no later than before he leaves New Delhi for a sojourn over the country. This is all what I wish to say. *(Interruption)*

MR. SPEAKER: Do not keep on directing me always like this. I do not appreciate that.

*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: Why should I give direction to you? *(Interruptions)*

MR. SPEAKER: I think, the Members have co-operated. Let us go to the next item. We are working on Saturday to transact the business which cannot be transacted. Otherwise, you will be required to sit on the next Monday also. Please do understand it.

*(Interruptions)*

SHRI RAM VILAS PASWAN (Rosera): What happened to the creamy layer? *(Interruptions)*

The Government must make some statement regarding its stand towards Mandal Commission ..... *(Interruptions)* Shri V. P. Singh is leaving Delhi on the 22nd of the month.

MR. SPEAKER: I do not know. Secretary-General to lay the papers.

12.07 hrs.

MESSAGE FROM RAJYA SABHA

*[English]*

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th August, 1993, agreed without any amendment to the Betwa River Board (Amendment) Bill, 1993, which was passed by the Lok Sabha at its sitting held on the 4th August, 1993."

12.7/4 hrs.

[English]

## BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, With Your Permission, Sir, I rise to announce that Government Business during the remaining part of the session will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion & Voting on :
  - (a) Demands for Excess Grants (General) for 1989-90.
  - (b) Supplementary Demands for Grants (General) for 1993-94.
  - (c) Demands for Excess Grants (Railways) for 1989-90.
  - (d) Supplementary Demands for Grants (Railways) for 1993-94.
3. Consideration and passing of :
  - (a) The Constitution (Seventy-seventh Amendment) Bill, 1992
  - (b) The Constitution (Eightieth Amendment) Bill, 1993 as reported by the Joint Committee.
  - (c) The Representation of the People (Amendment) Bill, 1993 as reported by the Joint Committee.
4. Discussion on the Resolution regarding further Continuance of President's Rule in the State of Jammu & Kashmir.

5. Consideration and passing of the Extradition (Amendment) Bill, 1993 as passed by Rajya Sabha.
6. Discussion on the implications of the Dunkel draft text on Trade negotiations with special reference to its effect on India's interests.

SHRI BRAJA KISHORE TRIPATHY (Puri): I request that the following items may kindly be included in the next week's agenda :

1. To discuss the raising of Calamity Relief Fund for Orissa from existing Rs. 47 crore to Rs. 100 crore.
2. To discuss the proposals for constitution of cluster pocket including MADA pockets and grounding of new cluster pocket in Orissa.

[Translation]

PRO. RASA SINGH RAWAT (Ajmer): Mr. Speaker, Sir, I request that the following items may kindly be included in the next week's agenda :

1. Need for setting up high power T. V. relay Centre in the city of Ajmer.
2. Need for renovation and maintenance of the famous historical monument—the Baradari constructed by Shahjahan near the bank of Thana Sagar and a historical building "Adhai Din Ka Jhopra" constructed by Chauhan rulers and preserved by the Archaeological Survey of India.

SHRI. SANTOSH KUMAR GANGWAR (Bareilly): I request that the following items may be included in the next week's agenda :

1. Necessary announcement to set up Engineering and Medical colleges in Bareilly may be made.
2. Announcement in regard to constructing three bye pass roads on the National High-ways number 24 in the city of Bareilly may be made.

[English]

SHRI. SRIBALLAV PANIGRAHI (Deogarh): I request that the following items may be included in the next week's agenda :